

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

64. C.P.(IB)-3815(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.11.2019**

NAME OF THE PARTIES: Moksha Designs Pvt LTd

v/s

Ompal Technologies Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None present. List this matter on 03.12.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)